

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 115
TO BE ANSWERED ON 30.11.2015

PERFORMANCE OF INDIRA AWAAS YOJANA

115. DR. R. LAKSHMANAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether there is huge gap between sanctioned and constructed houses under the Indira Awaas Yojana (IAY);
- (b) if so, the details of sanctioned and constructed houses during the last five years, State-wise; and
- (c) the reasons for disparity between these two; and
- (d) the remedial measures taken by Government in this regard?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) and (b) : Under IAY, more than 75% houses sanctioned have been completed in each year during last five years. The time line prescribed in the guideline to complete the houses is 18 months from the sanction therefore cumulative figures of completion of houses have been reported.

A statement indicating number of houses sanctioned and constructed during last five years State-wise is given at Annexure-I.

(c): As per Scheme guidelines, it is ensured that the houses sanctioned are completed within two years from the date of sanction of the first instalment. However, since the beneficiaries are from the BPL families, who often find it difficult to mobilise resources required to complete the houses, cases of delay are monitored to facilitate completion of houses within a maximum period of three years.

(d): Implementation of IAY is reviewed in PRC meetings on quarterly basis, State Coordinating Officers meeting on monthly basis, Area Officer's visits and National Level Monitors visits. In addition progress reports under the scheme are received regularly on MIS Awaasoft in the Ministry.

Annexure 1

Houses sanctioned and constructed in the last five years

Units in numbers

Sl.No	State/UT	2010-11		2011-12		2012-13		2013-14		2014-15	
		Houses sanctioned	Houses constructed	Houses sanctioned	Houses constructed	Houses sanctioned	Houses constructed	Houses sanctioned	Houses constructed	Houses sanctioned	Houses constructed
1	ANDHRA PRADESH	257104	257104	264098	249013	277354	250945	237760	206075	76330	46722
2	ARUNACHAL PRADESH	10265	9915	1616	1400	1913	1611	480	454	227	110
3	ASSAM	176455	156911	179030	143770	182404	104725	101643	75103	157688	99704
4	BIHAR	1003162	566148	985636	469885	750512	619577	258324	275869	287094	493874
5	CHATTISGARH	40224	58419	68890	77485	63619	28344	51737	29895	27751	27274
6	GOA	2306	667	2643	1087	38	28	1303	616	305	1093
7	GUJARAT	178136	167313	123774	111999	108542	69539	100531	37126	31567	65355
8	HARYANA	19677	18055	19057	17282	18942	12764	15052	4532	26889	7196
9	HIMACHAL PRADESH	5871	5834	5676	6019	6468	6283	7085	6565	4688	1620
10	JAMMU & KASHMIR	24778	19666	11001	9042	9985	5892	306	429	74	1736
11	JHARKHAND	263101	167254	64903	117343	110414	64569	51517	46651	20649	30681
12	KARNATAKA	103440	95567	174412	26965	158438	109923	110359	92575	102962	104098
13	KERALA	52998	54853	67116	54499	55761	43607	44031	55996	50129	46448
14	MADHYA PRADESH	71267	79097	134664	98447	88162	100552	96055	47391	78813	45465
15	MAHARASHTRA	157567	156575	153846	141479	173879	143725	133128	189602	170923	45082
16	MANIPUR	3934	4682	5139	2956	3271	4555	2800	416	927	1248
17	MEGHALAYA	12990	11439	13412	13147	13232	5356	13764	6374	7418	10076
18	MIZORAM	4916	3517	3177	3227	2324	2308	1545	521	279	276
19	NAGALAND	16175	15514	11332	13362	0	0	0		1332	1114
20	ORISSA	165329	171223	131407	141398	157696	128868	127800	109844	18831	11474
21	PUNJAB	23223	20483	18976	16622	3816	5881	1205	1417	2782	1911
22	RAJASTHAN	80696	63464	166147	125642	79055	84022	102274	82446	96980	92069
23	SIKKIM	2739	2739	2165	1805	1596	1410	1178	798	2286	1538
24	TAMIL NADU	102939	96256	99628	91631	114673	42872	88362	69955	44796	28869

25	TELANGANA									65149	57437
26	TRIPURA	20254	12310	32395	26529	1628	0	3209	0	9445	23056
27	UTTAR PRADESH	334979	305376	314566	307012	251357	163301	205466	157012	372176	220739
28	UTTARAKHAND	16827	15924	15972	15573	13887	13790	6623	2396	9186	4196
29	WEST BENGAL	195955	178832	194851	186224	184495	170909	127743	92071	386486	182128
30	ANDAMAN & NICOBAR	440	316	456	578	247	415	167	238	78	148
31	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0	0	0
32	DAMAN & DIU	0	0	0	0	2	2	0	0	0	0
33	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0
34	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0
Total >>>		3347747	2715453	3265985	2471421	2833710	2185773	1891447	1592367	2054240	1652737

